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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13457/2019

RIZWAN

..... Petitioner

Through: Ms. Ankita Gaba, Advocate

Versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. Anurag Ahluwalia, Central Government Standing Counsel with Mr. Danish Faraz Khan, Mr. Rishab Narayan, Advocates for respondent No.1.

Mr. Satyakam, Additional Standing Counsel for Respondent No.3.

Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP, Mr. Dhruv Pande, Advocate for Delhi Police.

Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai, Advocates for R-6.

S.I. Kamal Kumar, ASI Gulab Singh, ISC/Crime Branch, Chankyapuri, New Delhi.

+ W.P.(C) 13468/2019

MANOJ DHIRYAN

..... Petitioner

Through: Mr. Mohd. Umar Iqbal Khan, Adv. Versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. Anurag Ahluwalia, Central Government Standing Counsel Mr. Danish Faraz Khan, Mr. Rishab Narayan, Advocates for respondent No.1.

Mr. Satyakam, Additional Standing Counsel for Respondent No.3.

Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP, Mr. Dhruv Pande, Advocate for Delhi Police.

S.I. Kamal Kumar, ASI Gulab Singh, ISC/Crime Branch, Chankyapuri, New Delhi.

W.P.(C) 13457/2019 & other connected matters

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+ W.P.(C) 13469/2019 & CM APPL.28229/2020

ANSHU KAPOOR

..... Petitioner

Versus

UNION OF INDIA AND ORS.

A AND ORS. Respondents Through: Mr. Anurag Ahluwalia, Central Government Standing Counsel with Mr. Danish Faraz Khan, Mr. Rishab Narayan, Advocates for respondent No.1. Mr. Satyakam, Additional Standing Counsel for Respondent No.3. Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP, Mr. Dhruy Pande, Advocate for Delhi Police.

Through: Appearance not given.

S.I. Kamal Kumar, ASI Gulab Singh, ISC/Crime Branch, Chankyapuri, New Delhi.

+ W.P.(C) 13471/2019 & CM APPL.15852/2020

VAIBHAV MISHRA AND ORS. Petitioners Through: Appearance not given. Versus

UNION OF INDIA AND ORS. Respondents Mr. Anurag Ahluwalia, Central Through: Government Standing Counsel with Mr. Danish Faraz Khan, Mr. Rishab Narayan, Advocates for respondent No.1. Mr. Satyakam, Additional Standing Counsel for Respondent No.3. Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP, Mr. Dhruv Pande, Advocate for Delhi Police. Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai, Advocates for R-3 S.I. Kamal Kumar, ASI Gulab Singh, ISC/Crime Branch, Chankyapuri, New Delhi.

W.P.(C) 13457/2019 & other connected matters

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W.P.(CRL) 3522/2019 & CRL.M.As. 147/2020, 5621/2020, +6159/2020 & 6521/2020

NABILA HASAN & ORS Petitioners

Versus

Through: Mr. Siddharth Seem, Advocate

UNION OF INDIA & ANR

..... Respondents

Mr. Anil Soni, Central Government Through: Standing Counsel for UOI.

Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP, Mr. Dhruv Pande, Advocate for Delhi Police.

Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai, Advocates for R-6.

S.I. Kamal Kumar, ASI Gulab Singh, ISC/Crime Branch, Chankyapuri, New Delhi.

W.P.(CRL) 3539/2019 & CRL.M.A. 43125/2019 +

BAHADUR ABBAS NAQVI & ORS. Petitioners Through: None.

Versus

UNION OF INDIA & ORS. Respondents Mr. Anil Soni, Central Government Through: Standing Counsel for UOI. Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP, Mr. Dhruv Pande, Advocate for Delhi Police. Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai, Advocates for R-6. S.I. Kamal Kumar, ASI Gulab Singh, ISC/Crime Branch, Chankyapuri, New Delhi.

W.P.(CRL) 414/2020 & CRL.M.A. 5668/2020 +

MD. MINHAJUDDIN Petitioner Mr. Siddharth Seem, Advocate Through: W.P.(C) 13457/2019 & other connected matters page 3 of 5

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Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Anil Soni, Central Government Standing Counsel for UOI. Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP, Mr. Dhruv Pande, Advocate for Delhi Police. Mr. B. Badrinath, Advocate for R-6 Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai, Advocates for R-8

+ W.P.(CRL) 472/2020 & CRL.M.As. 3522/2020 & 5667/2020

SHAYAAN MUJEEB Petitioner Through: Mr. Siddharth Seem, Advocate

Versus

STATE & ORS. Respondents Through: Mr. Santosh Kumar Tripathi, Standing Counsel (Civil), GNCTD. Mr. Anil Soni, Central Government Standing Counsel for UOI. Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP, Mr. Dhruv Pande, Advocate for Delhi Police. Mr. B. Badrinath, Advocate for R-6 Mr. Fuzail Ahmad Ayyubi, Standing Counsel with Mr. Ibad Mushtaq & Ms. Akanksha Rai, Advocates for R-7

+ W.P.(CRL) 575/2020 & CRL.M.A. 4343/2020

MD MUSTAFA Petitioner Through: Mr. Siddharth Seem, Advocate Versus

W.P.(C) 13457/2019 & other connected matters

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STATE & ORS.

..... Respondent

Through: Mr. Anil Soni, Central Government
Standing Counsel for UOI.
Mr. Amit Mahajan, SPP with Mr. Rajat Nair, SPP,
Mr. Dhruv Pande, Advocate for Delhi Police.
Mr. B. Badrinath, Advocate for R-5
Mr. Fuzail Ahmad Ayyubi, Standing Counsel with
Mr. Ibad Mushtaq & Ms. Akanksha Rai,
Advocates for R-7

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MS. NEENA BANSAL KRISHNA

<u>ORDER</u>

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28.02.2022

List on 29.04.2022.

CHIEF JUSTICE

NEENA BANSAL KRISHNA, J

FEBRUARY 28, 2022 *'anb'*

W.P.(C) 13457/2019 & other connected matters

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